

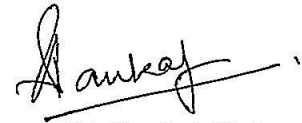
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PREMASHREE PRIME PROPERTIES PRIVATE LIMITED OPERATING IN REAL
ESTATE INDUSTRY AT INDORE (MP)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Premshree Prime Properties Private Limited CIN:U45200MP2008PTC020325
2.	Address of the registered office	P 211-212, Metro Tower, Vijay Nagar, Indore MP 452010 IN
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Super Corridor, Gram Palakhedi, Tehsil Hatod, Indore, MP
5.	Installed capacity of main products/ services	Real Estate Projects (Corridor Exotica and Safforn Exotica) with potential for development at Super Corridor, Gram Palakhedi, Tehsil Hatod, Indore(MP)
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is dealing in the business of Real Estate projects and engage is construction of flats and plots.
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the documents can be sought from the office of Resolution Professional at 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP) or can be obtain by sending e-mail to project specific email id : ip.premshreeprime@gmail.com

Hankaj

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in the detailed invitation of Expression of Interest to submit Resolution Plan which is available at Office of Resolution Professional at 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP) or can be sought by sending email at:ip.premshreeprime@gmail.com
10.	Last date for receipt of expression of interest	08.06.2023
11.	Date of issue of provisional list of prospective resolution applicants	18.06.2023
12.	Last date for submission of objections to provisional list	23.06.2023
13.	Process email id to submit EOI	ip.premshreeprime@gmail.com



CA Pankaj Shah
Resolution Professional
IBBI/IPA-001/IP-P02281/2021-22/13637
112, Main Manas Bhawan, 11 RNT Marg, Indore (MP)
For, Premshree Prime Properties Private Limited

Date : 23.05.2023

Place : Indore

सराफा बाजार

वैश्विक स्तर पर सोना-चांदी में मंदी
इंडिया वैश्विक स्तर पर सोना-चांदी के भाव ऊपर चलते हुए आउटपुट बढ़े हैं। सोने के भाव अरब अंश बढ़े हैं। 2000 रुपये के नीचे का अरब अंश बढ़ा था, यह 21 दिन के बाद नया निचले में पहुंचने में मदद करता है। सोना-चांदी के भाव अरब अंश बढ़े हैं। सोने के भाव अरब अंश बढ़े हैं। सोने के भाव अरब अंश बढ़े हैं।

मावा बाजार

इंडिया 320 रुपए प्रति किलो, उड़िन 280 रुपए प्रति किलो

आलू-प्याज बाजार

महाराष्ट्र से प्याज की आकत कम

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प्लांटों की सोसायबि में खरीदी भाव

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कॉफ़ी प्लस

पीपलिन में जारी किया वित्तीय परिणाम

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ग्रेह में तेजी से आत-मैदा में उछाल आने लगा
वायदा कारोबार में जीरा एवं हल्दी में पुनः गिरावट

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सोपाना क्वान्टा का टैंडर
आसाम में छोटा नहर का टैंडर
20 रुपए प्रति बट्टे की और भाव बढ़ते की वृद्धि है। भाव की उल्लेखनीय स्थिति होने से पेशे में सुलभ जारती है। इस वजह से भाव में गिरावट आने लगे है।

आरोक लेटिड का रिमाई
803 कोडेर 7 पर पहुंचा
दैनिक भास्कर
जाहिर सूचना
फिक्स सलज 8x4 सेमी.
R5 8000/-
अनार की सलज में B/W
R5 4000/- पर sqm
सोपाना क्वान्टा का टैंडर
आसाम में छोटा नहर का टैंडर

ऑटोमोबाइल • इस साल बिक सकती हैं 50 लाख कारें, तैयारी में जुटी इंडस्ट्री
आरंभिक डी व क्षमता विस्तार में 1.20 लाख करोड़ लगाएंगी कार कंपनियां

विशेष संपादक नई दिल्ली

तीन कारणों से बड़ा निवेश कर रहा ऑटोमोबाइल सेक्टर

एक साल में कारों की बिक्री 40 लाख के करीब पहुंचेगी
अनार कुरुवा जै की बिक्री सहजाना 10-15% बढ़कर का उपलब्ध है।
2. इस साल में प्रवेश के लिए निवेश 2023-24 में करीब 9-10% बढ़ने का अनुमान है।
3. इस साल में प्रवेश के लिए निवेश 2023-24 में करीब 9-10% बढ़ने का अनुमान है।

इवी की बेटी कैपिटली बहने, वजन घटाने पर फोकस

इवी की बेटी कैपिटली बहने, वजन घटाने पर फोकस
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इवी की बेटी कैपिटली बहने, वजन घटाने पर फोकस

कोटक इंस्टीट्यूशनल इक्विटीज, जेफ़टाई और नेमुस का आकलन
अगले 10 महीने खास सेक्टरों में निवेश से 69% तक बढ़ सकती है कमाई

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ऑटोमोबाइल शेयर का सतते हैं सबसे ज्यादा फायदा
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इन्फोसिस ने लॉन्च किया टोपाज एआई, ये आसान बनाएगा आपका बिजनेस
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भारतीय एयरलाइंस के हिस्से में 44% से कम इंटरनेशनल ट्रेफ़िक

डीसीएम के डेटा से पता चला है कि भारतीय एयरलाइंस के हिस्से में 44% से कम इंटरनेशनल ट्रेफ़िक

Table with columns: Airline, Passengers, Cargo, etc. Includes Indian Airlines, Air India, etc.

भारतीय एयरलाइंस के हिस्से में 44% से कम इंटरनेशनल ट्रेफ़िक
भारतीय एयरलाइंस के हिस्से में 44% से कम इंटरनेशनल ट्रेफ़िक
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तुआर एवं दाल में मांग कमजोर
इंडिया तुआर दाल में तेजी से गिरावट
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इंडिया तुआर दाल में तेजी से गिरावट

Table with columns: Commodity, Price, etc. Includes various commodities and their prices.

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If The Crimson Vetchi Was The Flower That Signalled An Impending Cattle Raid, Poolai Was The One That Symbolised Rejection



In TN, every petal tells a story

NATURE'S TAPESTRY

In ancient times, flowers were worn directly or as garlands and strands by men and women. There were a huge variety of garlands including the head rings named 'kanni' which was mostly worn by men

Garlands made by inserting flowers into a string were referred to as koththavai, while those worn with flowers were called neithaval

Fibres of the aathi as well as vines were used for making garlands

Sugarcane and sandalwood flowers were also used to make garlands

The red vetchi was used in garlands between light-coloured flowers and was referred to as 'idupoo' (meaning flower in between)

Flower plucking and garland making was an art of its own known as 'nalar aarithu thoduthala'. Men were also well-versed in this art

Ancient Tamil literature classifies landscapes as kurinji (mountains), mullai (pastoral), marutham (plains), neithal (coastal) and paalai (desert), all names of flowers

In Tamil Nadu, flowers aren't just about beauty and fragrance. They are about enduring love and deep mourning, thrilling victory and devastating defeat.

In a recent event on the 'Marakkapatta Margal' or the forgotten flowers of Tamil Nadu held at the Madras Literary Society in Chennai, a member of the audience asked about the position of malligai or jasmine in ancient Tamil Nadu. It's a question often asked because it is assumed that malligai was always the celebrated flower in the state as it is now.

The fact is that in ancient time the malligai was not the celebrated flower. It was mullai which enjoyed this prestigious position in early days. Mullai was used as a symbol of purity and joy. So much so that there was a term for the process of adorning mullai on the hair — 'mullai sootti'.

In the Purnanuru song 'Tayyor soodaru...' in the film Ponnaiyin Selavai, based on Kalki's epic on the Chola empire, one of the lines goes — 'Mullaiyum potheyyo Olayiru naatte' (Oh mullai flowers! When the entire country is mourning, women will not pluck you, youngsters and yash musicians will not wear you, so why are you blooming now?).

Just as the kanthal (Gloriosa superba or the glory lily) is the Tamil Nadu state flower, every

ancient dynasty had a flower, which they wore for significant events. The Cholas had the aathi, the Cheras had ponthai, the Pallava flower was thondai, and the Pandyas had the neem flower.

So rich was the flora then that the Tamil Sangam work 'Karinji Pattu' lists the names of 99 flowers, which gave the ancient Tamils a huge variety of flowers with which to adorn themselves.

Sangam literature also talks about how war-loving early Tamils (between 3 BC and 3 AD) had a set of guidelines they followed during war. One was wearing flowers for the different stages of war, each stage named after the flower worn.

For example, war would often begin with cattle raids. When men went to raid cattle, they wore the flaming red vetchi flowers. The defenders adorned themselves with dark purple karanthal flowers. After the cattle raid, when they moved to capturing the village, they switched to the creamish vanji, while those defending their village wore fragrant kaanjil flowers.

After the village, when a fort came under attack, the raiders wore the tiny uzhalai (or balloon vine flowers), while those in defense wore the purple nochi flowers (which were also worn by people designated to make announcements in the village).

Duels? It was the white thumbai that heralded a duel. And to celebrate a

victory, the flower of the moment was the bushy vaagal.

In the epic 'Silappathikaram', Chera King Senguttuvan and his army go to the Himalayas to get a stone to make a statue for Kannagi. After successfully getting the stone and destroying enemies en route, Senguttuvan honours his troops with golden vaagal flowers.

Ah, and when it came to love, the flowers bloomed with every possible description and emotion. Literature abounds with flower symbols for facial anatomy — the lotus for a woman's face, plaintain flower for her long braids, the dark blue kuvalai for her eyes, the kayer flower described her ears, deep red ilavam drew her lips, pointed white mullai her teeth and kanthal was perfect for her fingers.

Flowers spoke of acceptance and rejection too. According to Kalithogai, a classical work of poetry, if a woman wears mullai, the flowers worn by a man it implies she has accepted his love. When a man's affections are rebuffed by a woman, he would go around the streets of the girl's house on a horse made with the leaves of the palmyra tree. During this parade of rejection, known as 'madal yeruthal', he wore flowers such as the golden yellow aevirai, lilac erukkam and white poolai, which were usually not worn. These flowers were termed in literature as 'vilapoo' or flowers that cannot be sold. Tamil literature is replete with flowery figures of speech. In Thirupavai, Andal identifies the end of night and beginning of morning, by describing the blooming of senguzhaneer (red water lily) and closing of night blooming ambal (white water lily). Flowers like thalavani (known as semmalai now) were used as pens to write letters.

Flowers played an inseparable role in the lives of Tamil in all their phases of life. Today sadly, several mentioned in ancient literature are forgotten or lost. We use a very small number of our native flowers today. People tend to ignore the unscented, preferring to keep in the company of scented flowers such as malligai. Time to return to the petals of the past.

(The writer is a researcher of Tamil music, art and culture) Email your feedback with name and address to southpole.toi@timesgroup.com

Sati stones reveal Nayak culture

Padmini.Sivarajah@timesgroup.com

Over the years, epigraphists and archaeology enthusiasts have stumbled upon sati stones across the state. In the most recent discovery, a cluster of six sati stones, in three and two tiers, have been found near Ayyankuruvithural near Sholavandan in Madurai district.

The ancient practice of sati, where a woman would immolate herself at the burning pyre of her husband, was initially only done by queens as well as widows of local chieftains before commoners began to follow it until it was abolished. Harun Basha, teacher and archaeological researcher who was part of the discovery team, has dated it to the Nayak dynasty (16th to 18th century) in Madurai and says that sati was prevalent at the time.

"There are six sati stones in this site, with the first stone being three feet tall and one foot wide. The stone has two tiers, with the lower portion having sculptures of the husband and wife," he says.

The top tier has two women, with one holding a knife. "Women holding a knife pointing upward, a flame, a vessel or a lemon, are significant of sati stones."

The second stone is about four feet tall and two feet wide. "This was erected for a horseman as at the bottom one can see both man and animal. Sculptures of the wives who committed sati are seen on the top tier," he says.

Another stone that is 3.5 feet tall and two feet wide depicts a man with a bow and arrow. "One of the stones has been erected for a man who had two wives who committed sati. In the lower layer of this stone, one can see the man, his wife with a child and another woman carrying a vessel in her hand. On the upper layer, all three are seen sitting in a row, to specify that they died together. A man on a horse is seen on the third level, to show that he died on the battlefield," says Basha.



FAMILY TIES: Harun Basha, a researcher, discovered the stones that depict couples and their children



Govt-approved laboratories must test cough syrups before export from June 1

DurgeshNandan.jha@timesgroup.com

New Delhi: The Centre has made it mandatory for Indian pharmaceutical firms to get export samples of cough syrups tested at government-approved labs before sending

them abroad. The government has issued a notification—effective June 1—which also lists the names of labs where samples have to be tested. This includes the Indian Pharmacopoeia Commission, Ghaziabad, Central Drugs Laboratory-Kolkata and Central

Drugs Testing Laboratory-Chennai, among others.

The government decision follows medical product alerts issued by the World Health Organisation on alleged contamination of cough syrups exported to Gambia, Uzbekistan and the Marshall Islands and Micronesia by Indian pharma companies which led to morbidity and mortality. "Our pharma products

have to meet global standards. The standards for pharma products are being more stringent," director general of foreign trade (DGFT) Santosh Sarangi said.

The Central Drug Standards Control Organisation (CDSCO), which comes under the health ministry, submitted that syrup-based formulations of cough composition (cough syrups), because of insolubility of the drugs used,

require solvents like propylene glycol and/or glycerine and/or sorbitol.

"There are adulterants commonly used with these solvents where mainly diethylene glycol and ethylene glycol are most common. The adulterants are toxic to the kidney and cause deaths if used in high quantities," the drug regulatory body said.

Exporters will have to produce the 'Certificate of Analysis' of the batch or batches being exported from one of the above labs along with other documentation for the release of the consignment for export, the CDSCO proposed.

Oppn may boycott new Parl building opening

TIMES NEWS NETWORK

New Delhi: An opposition boycott of the new Parliament building's inauguration by Prime Minister Modi now looks increasingly likely with sources in Congress saying that new-BJP outfits it has consulted with agree that they should stay away from the ceremony over the "exclusion" of President Droupadi Murmu whereas she will be the one doing the honours.

Congress expressed satisfaction with the response from opposition parties on the idea of boycotting the event. While it has not formally announced its decision not to be part of the unveiling of the new building, its ally JDU said that it would not participate, and also that its stand has been influenced by Congress's decision.

Meanwhile, AAP said it is "upset" the Parliament building is not being inaugu-



On May 18, the Lok Sabha Secretariat announced that Speaker Om Birla has met PM Modi and extended him an invitation to inaugurate the new building. This drew flak from opposition leaders, who argued that the head of the legislature should perform the inauguration, not head of the govt

the line of the largest opposition party.

"JDU is in the lead role to bring all opposition parties together, therefore, our party will not take any step which disturbs the ongoing efforts toward ongoing unity," said KC Tyagi, the newly-appointed chief spokesperson of the party. "Therefore, the party will abide by the call given by the other opposition parties and boycott the inauguration of the new parliament building," he further said.

Tyagi said Indian politics has become confrontational as PM Modi does not believe in reconciliation and consensus. "PM Modi should have been careful about sensibilities. He chose to inaugurate the building on the birth anniversary of Veer Savarkar. Why he didn't dedicate it to Mahatma Gandhi or the first speaker D S Mavalankar?" Tyagi questioned.

THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA (Set up by an Act of Parliament) ICAI Bhawan, Indraprastha Marg, New Delhi - 110 002

Notice Inviting Tender ICAI invites sealed tenders from reputed, experienced and financially sound firms/agencies for 1. Appointment of Courier Service Agency 2. Empanelment of taxi service providers for its offices in Delhi and Noida

RajCOMP Info Services Limited (RISL) Corrigendum With reference to NIB issued vide no. 42(606)/RISL/Tech/2022/6982 Dated:13/01/2023 (UBN No.RIS2223WLO800105) for "Request for Proposal (RFP) document to Deploy, Operate & maintain Drones for Agriculture Department in the State of Rajasthan", last date of submission is hereby extended upto 30/05/2023 upto 04.00 PM.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR CMM INFRAPROJECTS LIMITED OPERATING IN CONSTRUCTION AT 108, CORPORATE CENTER 8-8 SOUTH TUKOGANJ INDORE MP 452001 (Under Regulation 38A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FORM-G Invitation for expression of interest for Premshree Prime Properties Private Limited Operating in Real Estate Industry at Indore (MP) (Under Regulation 38A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

WESTERN RAILWAY - RATLAM DIVISION CORRIGENDUM Subject- This office NIT No. W.623/5/1/NIT date 11.05.2023. Tender No. RTM/2023-24-42 published under above NIT may be read with following amendment. Tender No & Name of work: RTM/2023-24/42 Dahod Annual maintenance contract for 0.6 MLD sewage treatment plant (STP) for one year duration. Approximate cost: Rs. 3024000/- Earnest money: Rs. 605000/- Completion Period: 12 Month. Similar Type of work: Not Applicable. Date of opening of tender: 02.06.2023. Other terms and conditions will remain unchanged.

WESTERN RAILWAY - RATLAM DIVISION E-TENDER NOTICE Tender No.: EL/TRD/18/2023-24/03 Date 18.05.2023 Senior Divisional Electrical Engineer, Traction Distribution, Western Railway, Ratlam for and on behalf of President of Union of India invites e-tenders to the following work: Tender No.EL/TRD/18/2023-24/03. Name of the work: Replacement of old aluminium feeder wire by 150 sqmm copper feeder wire in Ratlam yard of Rajdhani route. Estimated cost of work: ₹ 2,57,10,667/- Earnest Money Deposit/ Bid Security: ₹ 2,78,000/- Completion period: 05 Month. Cost of tender document: Nil. Closing Date and Time: 23.06.2023 at 15:00 hrs. Validity of offer: 90 days from the date of opening. Website details: www.iraps.gov.in Notice board location: In front of the office of Sr. Divisional Electrical Engineer (Traction Distribution), Western Railway, Ratlam - 457001. AK/7/1061 Sr. DEE/TRM/RTM Use us on: facebook.com/WesternRly

EXPRESSION OF INTEREST Madhya Pradesh Nursing Council is currently seeking a banking partner to manage its financial transactions, including deposits, salary payments, and online portals related to registration, foreign verification, migration, affiliation, and recognition. As one of the leading regulatory bodies in the healthcare industry in Madhya Pradesh, we are committed to providing efficient and reliable services to our stakeholders and end users. Therefore, we are looking for a banking partner that shares our values and can provide us with a comprehensive suite of banking solutions. The selected banking partner will be required to provide us with the following services: 1. Manage our deposits and provide us with a competitive interest rate. 2. Facilitate salary payments to our employees through electronic transfers. 3. Provide us with an online portal for registration, foreign verification, migration, affiliation, and recognition, which should be secure and user-friendly. 4. Provide us with a dedicated relationship manager who can assist us in resolving any issues related to our banking needs. 5. Provide us with any other banking services that may be required by the Council from time to time. The interested banking institutions are requested to submit their expression of interest, including their credentials and banking solutions, to the Madhya Pradesh Nursing Council by May 30, 2023. ADMINISTRATOR MADHYA PRADESH NURSING REGISTRATION COUNCIL 12 Daffar Road, Gomanika Parisar, 3rd Floor, Bhadbhada Rd., Bhopal, Madhya Pradesh-462003 0755-4939103, 0755-4291474 M.P. Madhyam/110001/2023

When Malik accused Wankhede of extortion, his complaint was ignored: Ajit Pawar Mumbai: Leader of opposition Ajit Pawar reminded the Centre on Tuesday that NCP leader Nawab Malik was the first to question the conduct of NCB's former zonal director Sameer Wankhede, but efforts were made to prove Malik wrong. And now surprisingly, the CBI is probing the same charges, he added, reports Prafulla Marpakwar. Ajit Pawar said when Wankhede and his team raided the Cordelia cruise liner and arrested Shah Rukh Khan's son Aryan, Malik was the first to allege that it was a fake raid and that Wankhede was trying to extort money from the Shah Rukh Khan family.

If The Crimson Vetchi Was The Flower That Signalled An Impending Cattle Raid, Poolai Was The One That Symbolised Rejection



In TN, every petal tells a story

NATURE'S TAPESTRY

In ancient times, flowers were worn directly or as garlands and strands by men and women. There were a huge variety of garlands including the head rings named 'kanni' which was mostly worn by men. Garlands made by inserting flowers into a string were referred to as 'koththavai', while those woven with flowers were called 'neithal'.

In Tamil Nadu, flowers aren't just about beauty and fragrance. They are about enduring love and deep mourning, thrilling victory and devastating defeat.

In a recent event on the 'Marakkapatta Margal' or the forgotten flowers of Tamil Nadu held at the Madras Literary Society in Chennai, a member of the audience asked about the position of malligai or jasmine in ancient Tamil Nadu. It's a question often asked because it is assumed that malligai was always the celebrated flower in the state as it is now.

The fact is that in ancient time the malligai was not the celebrated flower. It was mullai which enjoyed this prestigious position in early days. Mullai was used as a symbol of purity and joy. So much so that there was a term for the process of adorning mullai on the hair — 'mullai soottu'.

In the Purnanuru song 'Tayyor soodar...' in the film 'Ponniyin Selva', based on Kalki's epic on the Chola empire, one of the lines goes — 'Mullaiyum potheyyo Olayiru naatte' (Oh mullai flowers! When the entire country is mourning, women will not pluck you, youngsters and yash musicians will not wear you, so why are you blooming now?).

Ancient Tamil literature classifies landscapes as kurinji (mountains), mullai (pastoral), marutham (plains), neithal (coastal) and paalai (desert), all names of flowers

Just as the kanthal (Gloriosa superba or the glory lily) is the Tamil Nadu state flower, every

ancient dynasty had a flower, which they wore for significant events. The Cholas had the aathi, the Cheras had ponthai, the Pallava flower was thondai, and the Pandiyas had the neem flower.

So rich was the flora then that the Tamil Sangam work 'Karinji Pattu' lists the names of 99 flowers, which gave the ancient Tamils a huge variety of flowers with which to adorn themselves.

Sangam literature also talks about how war-loving early Tamils (between 3 BC and 3 AD) had a set of guidelines they followed during war. One was wearing flowers for the different stages of war, each stage named after the flower worn.

For example, war would often begin with cattle raids. When men went to raid cattle, they wore the flaming red vetchi flowers. The defenders adorned themselves with dark purple karanthal flowers. After the cattle raid, when they moved to capturing the village, they switched to the creamish vanji, while those defending their village wore fragrant kaanjil flowers.

After the village, when a fort came under attack, the raiders wore the tiny uzhalai (or balloon vine flowers), while those in defense wore the purple nochi flowers (which were also worn by people designated to make announcements in the village).

Duels? It was the white thumbai that heralded a duel. And to celebrate a

Meenakshi Devaraj

Vetchi



Sati stones reveal Nayak culture

Padmini.Sivarajah@timesgroup.com

Over the years, epigraphists and archaeology enthusiasts have stumbled upon sati stones across the state. In the most recent discovery, a cluster of six sati stones, in three and two tiers, have been found near Ayyankuruvithural near Sholavandan in Madurai district.

The ancient practice of sati, where a woman would immolate herself at the burning pyre of her husband, was initially only done by queens as well as widows of local chieftains before commoners began to follow it until it was abolished. Harun Basha, teacher and archaeological researcher who was part of the discovery team, has dated it to the Nayak dynasty (16th to 18th century) in Madurai and says that sati was prevalent at the time.

There are six sati stones in this site, with the first stone being three feet tall and one foot wide. The stone has two tiers, with the lower portion having sculptures of the husband and wife," he says.

The top tier has two women, with one holding a knife. "Women holding a knife pointing upward, a flame, a vessel or a lemon, are significant of sati stones."

The second stone is about four feet tall and two feet wide. "This was erected for a horseman as at the bottom one can see both man and animal. Sculptures of the wives who committed sati are seen on the top tier," he says.

Another stone that is 3.5 feet tall and two feet wide depicts a man with a bow and arrow. "One of the stones has been erected for a man who had two wives who committed sati. In the lower layer of this stone, one can see the man, his wife with a child and another woman carrying a vessel in her hand. On the upper layer, all three are seen sitting in a row, to specify that they died together. A man on a horse is seen on the third level, to show that he died on the battlefield," says Basha.



FAMILY TIES: Harun Basha, a researcher, discovered the stones that depict couples and their children



Pak has no locus-standi on G20 or Kashmir: India reiterated on Tuesday that Pakistan has no locus-standi when it comes to G20 and none on Kashmir, which is an integral part of India. G20 chief coordinator Harshvardhan Shringla said the presence of representatives from five UN and other international organisations at G20 was adequate clarification to this effect.

Congress wants Priyanka to face of its campaign to take on KCR in T'gana: Telangana Congress wants AICC general secretary Priyanka Gandhi to become the face of the party's campaign in the state to challenge chief minister K Chandrababhan Rao-led BRS, reports Roushan Ali. Top leaders have discussed with her a plan, which includes her frequent visits to the state and more public meetings.

'When Malik accused Wankhede of extortion, his complaint was ignored'

Mumbai: Leader of opposition Ajit Pawar reminded the Centre on Tuesday that NCP leader Nawab Malik was the first to question the conduct of NCB's former zonal director Sameer Wankhede, but efforts were made to prove Malik wrong. And now surprisingly the CBI is probing the same charges, he added, reports Prafulla Marpakwar. Pawar said when Wankhede and his team raided the Cortelia cruise liner and arrested Aryan, Malik was the first to allege that it was a fake

Govt-approved labs must test cough syrups before export

New Delhi: The Centre has made it mandatory for Indian pharmaceutical firms to get export samples of cough syrups tested at government-approved labs before sending them abroad, reports Durgesh Nandan Jha. The government has issued a notification — effective June 1 — which also lists the names of labs where samples have to be tested. This includes the Indian Pharmacopoeia Commission-Ghaziabad, Central Drugs Laboratory-Kolkata and Central Drugs Testing Laboratory-Chennai, among others. The government decision follows medical product alerts issued by the World Health Organisation on alleged contamination of cough syrups exported to Gambia, Uzbekistan and the Marshall Islands and Micronesia by Indian pharma companies which led to morbidity and mortality. "Our pharma products have to meet global standards. The standards for pharma products are being more stringent," director general of foreign trade (DGFT) Santosh Sarangi said.

NORTH CENTRAL RAILWAY
TENDER NOTICE
For and on behalf of President of India, the Sr. Divisional Electrical Engineer (Gen) North Central Railway, Jhansi invites open tenders through online (E-Tendering) for the following work:-

Description of work	Tender Value	Earnest Money
Jhansi Division: Provision of 04 nos. passenger lifts at Daulia & Oral stations.	Rs. 2,22,49,345.10/- Only	Rs. 2,51,300/- Only

Tender No.: JHS-ELG-W-T-03-2023-24-RT, Completion period:- 06 months, Closing date of tender:- 12.06.2023 (upto 15.00 Hrs.). Tenderer will submit the tender online upto 12.06.2023 (upto 15.00 Hrs.). Complete details & for submission of tenders can be seen in Indian Railway website <http://www.iraps.gov.in>. 618/23 (D)

EXPRESSION OF INTEREST
Madhya Pradesh Nursing Council is currently seeking a banking partner to manage its financial transactions, including deposits, salary payments, and online portals related to registration, foreign verification, migration, affiliation, and recognition. As one of the leading regulatory bodies in the healthcare industry in Madhya Pradesh, we are committed to providing efficient and reliable services to our stakeholders and end users. Therefore, we are looking for a banking partner that shares our values and can provide us with a comprehensive suite of banking solutions. The selected banking partner will be required to provide us with the following services:

1. Manage our deposits and provide us with a competitive interest rate.
2. Facilitate salary payments to our employees through electronic transfers.
3. Provide us with an online portal for registration, foreign verification, migration, affiliation, and recognition, which should be secure and user-friendly.
4. Provide us with a dedicated relationship manager who can assist us in resolving any issues related to our banking needs.
5. Provide us with any other banking services that may be required by the Council from time to time.

The interested banking institutions are requested to submit their expression of interest, including their credentials and banking solutions, to the Madhya Pradesh Nursing Council by **May 30, 2023**.

ADMINISTRATOR
MADHYA PRADESH NURSING REGISTRATION COUNCIL
12 Daltar Road, Gomanika Parisar, 3rd Floor, Bhadbhada Rd., Bhopal, Madhya Pradesh-462003
0755-4939103, 0755-4291474
M.P. Madhyam/110001/2023

THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA
(Set up by an Act of Parliament)
'CAI Bhawan', Indraprastha Marg, New Delhi - 110 002

Notice Inviting Tender
ICAI invites sealed tenders from reputed, experienced and financially sound firms/agencies for

1. Appointment of Courier Service Agency
2. Empannelment of taxi service providers for its offices in Delhi and Noida

The tender forms can be downloaded from ICAI's website www.icaai.org. The last date for submission of sealed tender is 14.06.2023 on or before 3.00 PM.
Secretary, ICAI

MUNICIPAL CORPORATION BHOPAL
NOTICE INVITING e-TENDERS
Bhopal, Dated-19.05.2023
Tender for online submission are invited on website <https://mptenders.gov.in> under "Live Tender" and Department Name "Bhopal Municipal Corporation" for following works. Document can be purchased on website from 19.05.2023 and online submission till 15.06.2023 at 17.30 hrs. Corrigendum for above NIT shall not be issued separately in newspapers. Corrigendum regarding correction can be seen on the website. Detailed NIT and other information can be seen on the website. <https://mptenders.gov.in>

S. No.	Name of Work	Probable Amount of Contract (in Lakh)	Earnest Money Deposit (in Lakh)	Cost of Tender Document (in Lakh)
1.	EMPAANELMENT OF AGENCIES FOR MAKING 15MM, 20MM, 25MM, WATER TAP CONNECTION FOR HOUSE, HOLDS AND 50MM, 80MM, 100MM, 150MM AND 200MM WATER TAP BULK CONNECTIONS IN COLONIES PROVIDING, LAINING PIPE LINE AND CONSTRUCTION OF VALVE CHAMBER ETC. UNDER ZONE NO 1 TO 21 BHOPAL. Estimate based on SOR-MPUADD Water supply Sewerage and tube well Works, 2021 and Non Sor	4,14,22,684.00	2,07,113.00	15,000.00

Sd/-
Executive Engineer
Water Works Department
Municipal Corporation, Bhopal
T.N. 341/023/024

MADHYA PRADESH URBAN DEVELOPMENT COMPANY LIMITED
(Department of Urban Development and Housing, Government of Madhya Pradesh)
Project Management Unit (CIN No. U75110MP20155GG034139)
"Amarkantak Bhawan", Indira Press Complex, M.P. Nagar, Bhopal-11, Ph. : 91+755-2763060, 61, 62
Fax : 91+755-2763068, E-mail: mpsubpp@gmail.com
No. MPUDC/UDHD/ADB/4190 Bhopal, Date : 23.05.2023

MADHYA PRADESH URBAN SERVICES IMPROVEMENT PROJECT (ADB ASSISTED)
(Expression of Interest)-2nd Call
Madhya Pradesh Urban Development Company Limited (MPUDC) invites online bids on www.mptenders.gov.in for the following sub project.

S.No.	Package No.	Descriptions	Start Date	Closing Date
1.	MPUSIP GIS 02	RECRUITMENT OF GIS-MIS integrated Mapping-Visualization-Monitoring system: Developing, Calibrating, Operating and updating Baseline Survey for Impact Evaluation of Project and Consumer Data Validation Survey.	25.05.2023 At 13:00 Hrs.	27.06.2023 At 15:00 Hrs.

Interested bidders may visit the website www.mptenders.gov.in for further information and details. Invitations for Bids (IFB) for above package can be viewed on the website of MPUDC www.mpudc.co.in and on UDHD website www.mpurban.gov.in and in ADB website www.cms.adb.org. Any clarification further information or addenda to the EoI Document shall be uploaded only on the above website and shall not be published separately in the newspapers.
M.P. Madhyam/110007/2023 CHIEF ENGINEER (MPUDC)

FORM-G
Invitation for expression of interest for Premshree Prime Properties Private Limited Operating in Real Estate Industry at Indore (MP) (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate Debtor along with PAN/CIN/LLP No. M/s. Premshree Prime Properties Private Limited CIN:U45200MP2006PTC020325
2. Address of the registered office P 211-212, Metro Tower, Vijay Nagar, Indore (MP) 452010 IN
3. URL of website -
4. Details of place where majority of fixed assets are located Super Corridor, Gram Palakheedi, Tehsil Hatod, Indore (MP)
5. Installed capacity of main products / services Real Estate Projects (Corridor Exotica and Saffron Exotica) with potential for development at Super Corridor, Gram Palakheedi, Tehsil Hatod, Indore (MP)
6. Quantity and value of main products / services sold in last financial year Corporate Debtor is dealing in the business of Real Estate Projects and engage in construction of flats and plots.
7. Number of employees/workmen NA
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: All the documents can be sought from the office of Resolution Professional at 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP) or can be obtained by sending e-mail to project specific email id: ip.premshreeprime@gmail.com
9. Eligibility for resolution applicants under Section 25(2)(h) of the Code is available at: The eligibility criteria is mentioned in the detailed invitation of Expression of Interest to submit Resolution Plan which is available at Office of Resolution Professional at 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP) or can be sought by sending email at: ip.premshreeprime@gmail.com
10. Last date for receipt of expression of interest 08.06.2023
11. Date of issue of provisional list of prospective resolution applicants 18.06.2023
12. Last date for submission of objections to provisional list 23.06.2023
13. Process email id to submit EOI ip.premshreeprime@gmail.com

CA Pankaj Shah (Resolution Professional)
IBBI/IFA-001/IP-P02281/2021-22/13637
Date: 23.05.2023 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP)
Place: Indore For Premshree Prime Properties Private Limited

WEST CENTRAL RAILWAY
E-TENDER NOTICE • Date: 19.05.2023
E-tender is invited from reputed and experienced contractors by the Sr. Divisional Electrical Engineer (General), DRM's Office, West Central Railway, Bhopal (Near Rani Kamapati Station), for and on behalf of the President of India, for the following:-

Tender No. 02/ELECT-GEN-BPL-T-35-2023. Name of work: Guna Section: Part(A) - Kumbhraj (KJRJ): Raising of existing platform to high level with other amenities. Part(B) - Badarwas (BDWS): Standardization and extension of platform with one bay COP. Part(C) - Lukwasa - Construction of walking hall at Station (Electrical Work). Completion Period: 3 Months. Estimated Cost: ₹ 17,55,043.42. Earnest Money: ₹ 35,100/- . Date and Time for closing of tender: 08.06.2023, 11.00 Hrs. Validity of offer: 60 days. **Tender No. 02/ELECT-GEN-BPL-T-40-2023.** Name of work: BPL Div. - Replacement of OH line/Cabling situated at Railway PFs. Completion Period: 6 Months. Estimated Cost: ₹ 49,86,893.18. Earnest Money: ₹ 99,700/- . Date and Time for closing of tender: 08.06.2023, 11.00 Hrs. Validity of offer: 60 days. **Tender No. 02/ELECT-GEN-BPL-T-39-2023.** Name of work: Part(A): Sanchi - Provision of cover over platform, improvement to flooring of platform, Coach guidance system on platform No. 1 and Electronic display. Part(B): Gampbasoda - Extension of cover over shed on platforms. Part(C): Bina - Improvement of passenger amenities with development of facade and circulating area with 3-bay COP on platform No. 1 and CGS at platform No. 2 (Electrical Work). Completion Period: 3 Months. Estimated Cost: ₹ 24,67,306.10. Earnest Money: ₹ 49,400/- . Date and Time for closing of tender: 12.06.2023, 16.33 Hrs. Validity of offer: 60 days.

The details of complete tender documents and its related information may be seen at <https://www.iraps.gov.in> and notice board of this office. Manual offer for above said tender is not acceptable and if any manual offer submitted will not be considered. Corrigendum/Updating, if required, will be uploaded on website. It may be seen at above said URL and notice board of this office till the date of closing of tender. If cost of tender is above Rs. 50 lakhs then as per para 10 of GCC eligibility criteria will be applicable. Before participation in tender, contractor first read this condition. Documents for same should be uploaded on the IREPS website, by the contractor. Uploaded documents will be considered for finalization of tender. The brief of same has also been given in the special condition attached with the tender.

कोरोना से बचाना हे दूरी ही बेवसीत लगवाना हे जरूरी।

भारतीय विज्ञान शिक्षा एवं अनुसंधान संस्थान भोपाल
Indian Institute of Science Education and Research Bhopal
Shri Ram Vardan, 4th Street - Sector-10 (near-UBR)
Bhopal By-pass Road, Bhauri Bhopal-462006 (Madhya Pradesh)

e-TENDER NOTICE
For complete details and any corrigendum etc. Please visit www.iiserb.ac.in Tender and www.eprocure.gov.in. Tenders can be submitted only on www.tenderwizard.com/IISEB.

Sr. No.	Name of the Item (s)/Work	Tender No.	Due Date
1.	Supply of Infrared Gas Analyzer for CO2 Measurement	GEN/2023/B/3478947 Dated:- 23/05/2023	02/06/2023

Stores and Purchase Officer

RajCOMP Info Services Limited (RISL)
C-Block, 1st Floor, Vajra Bhawan, Tikka Marg, C-Scheme, Jaipur

Corrigendum
With reference to NIB issued vide no. 4.2(608)/RISL/Tech/2022/6982 Dated:13/01/2023 (UBN No.RIS223WLO800105) for "Request for Proposal (RFP) document to Deploy, Operate & maintain Drones for Agriculture Department in the State of Rajasthan", last date of submission is hereby extended upto 30/05/2023 upto 04:00 PM. Details can be seen on the websites <http://doitc.rajasthan.gov.in>, <http://eproc.rajasthan.gov.in> and <http://risl.rajasthan.gov.in>
Raj.Sarwad/C/23/2783 MD, RISL

If The Crimson Vetchi Was The Flower That Signalled An Impending Cattle Raid, Poolai Was The One That Symbolised Rejection



FLORAL SYMBOL: Every dynasty had a flower. The Cholas had aathi, Cheras had ponthai and the Pandyas had the neem flower.



In TN, every petal tells a story

NATURE'S TAPESTRY

In ancient times, flowers were worn directly or as garlands and strands by men and women. There were a huge variety of garlands including the head rings named 'kanni' which was mostly worn by men.

Garlands made by inserting flowers into a string were referred to as 'koththavai', while those worn with flowers were called 'neithavai'.

Fibres of the aathi as well as vines were used for making garlands.

Sugarcane and sandalwood flowers were also used to make garlands.

The red vetchi was used in garlands between light-coloured flowers and was referred to as 'idupoo' (meaning flower in between).

Flower plucking and garland making was an art of its own known as 'malar aarithu thoduthala'. Men were also well-versed in this art.

In Tamil Nadu, flowers aren't just about beauty and fragrance. They are about enduring love and deep mourning, thrilling victory and devastating defeat.

In a recent event on the 'Marakkappatta Margal' or the forgotten flowers of Tamil Nadu held at the Madras Literary Society in Chennai, a member of the audience asked about the position of malligai or jasmine in ancient Tamil Nadu. It's a question often asked because it is assumed that malligai was always the celebrated flower in the state as it is now.

The fact is that in ancient time the malligai was not the celebrated flower. It was mullai which enjoyed this prestigious position in early days. Mullai was used as a symbol of purity and joy. So much so that there was a term for the process of adorning mullai on the hair — 'mullai soottu'.

In the Pannaru song 'Taiyoor soodaru...' in the film 'Ponniyin Selvan 2', based on Kalki's epic on the Chola empire, one of the lines goes — 'Mullaiyum potheeyo Olayiru nante' (Oh mullai flowers! When the entire country is mourning, women will not pluck you, youngsters and yash musicians will not wear you, so why are you blooming now?).

Just as the kanthal (Gloriosa superba or the glory lily) is the Tamil Nadu state flower, every

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Sangam literature also talks about how war-loving early Tamils (between 3 BC and 3 AD) had a set of guidelines they followed during war. One was wearing flowers for the different stages of war, each stage named after the flower worn.

For example, war would often begin with cattle raids. When men went to raid cattle, they wore the flaming red vetchi flowers. The defenders adorned themselves with dark purple karanthai flowers. After the cattle raid, when they moved to capturing the village, they switched to the creamish vanji, while those defending their village wore fragrant kaanjil flowers.

After the village, when a fort came under attack, the raiders wore the tiny uzhalai (or balloon vine flowers), while those in defense wore the purple nochi flowers (which were also worn by people designated to make announcements in the village).

Duels? It was the white thumbai that heralded a duel. And to celebrate a

victory, the flower of the moment was the bushy vaagai.

In the epic 'Silappathikaram', Chera King Senguttuvan and his army go to the Himalayas to get a stone to make a statue for Kannagi. After successfully getting the stone and destroying enemies en route, Senguttuvan honours his troops with golden vaagai flowers.

Ah, and when it came to love, the flowers bloomed with every possible description and emotion. Literature abounds with flower symbols for facial anatomy — the lotus for a woman's face, plainstain flower for her long braids, the dark blue kuvalai for her eyes, the kayam flower described her ears, deep red kavram drew her lips, pointed white mullai her teeth and kanthai was perfect for her fingers.

Flowers spoke of acceptance and rejection too. According to Kalithogai, a classical work of poetry, if a woman wears mullai, the flowers worn by a man it implies she has accepted his love. When a man's affections are rebuffed by a woman, he would go around the streets of the girl's house on a horse made with the leaves of the palmyra tree. During this parade of rejection, known as 'madal yeruthal', he wore flowers such as the golden yellow seviral, lilac erukkam and white poolai, which were usually not worn. These flowers were termed in literature as 'vilapoo' or flowers that cannot be sold. Tamil literature is replete with flowery figures of speech. In Thiruvapai, Andal identifies the end of night and beginning of morning, by describing the blooming of sengazhuvor (red water lily) and closing of night blooming ambal (white water lily). Flowers like thalavani (known as semmullai now) were used as pens to write letters.

Flowers played an inseparable role in the lives of Tamil in all their phases of life. Today sadly, several mentioned in ancient literature are forgotten or lost. We use a very small number of our native flowers today. People tend to ignore the unscented, preferring to keep in the company of scented flowers such as malligai. Time to return to the petals of the past.

(The writer is a researcher of Tamil music, art and culture)
Email your feedback with name and address to southpole.toi@timesgroup.com

Sati stones reveal Nayak culture

Padmini Sivarajah@timesgroup.com

Over the years, epigraphists and archaeology enthusiasts have stumbled upon sati stones across the state. In the most recent discovery, a cluster of six sati stones, in three and two tiers, have been found near Ayyankuruvithurai near Sholavandan in Madurai district.

The ancient practice of sati, where a woman would immolate herself at the burning pyre of her husband, was initially only done by queens as well as widows of local chieftains before commoners began to follow it until it was abolished. Harun Basha, teacher and archaeological researcher who was part of the discovery team, has dated it to the Nayak dynasty (16th to 18th century) in Madurai and says that sati was prevalent at the time.

There are six sati stones in this site, with the first stone being three feet tall and one foot wide. The stone has two tiers, with the lower portion having sculptures of the husband and wife," he says.

The top tier has two women, with one holding a knife. "Women holding a knife pointing upward, a flame, a vessel or a lemon, are significant of sati stones."

The second stone is about four feet tall and two feet wide. "This was erected for a horseman as at the bottom one can see both man and animal. Sculptures of the wives who committed sati are seen on the top tier," he says.

Another stone that is 3.5 feet tall and two feet wide depicts a man with a bow and arrow. "One of the stones has been erected for a man who had two wives who committed sati. In the lower layer of this stone, one can see the man, his wife with a child and another woman carrying a vessel in her hand. On the upper layer, all three are seen sitting in a row, to specify that they died together. A man on a horse is seen on the third level, to show that he died on the battlefield," says Basha.



FAMILY TIES: Harun Basha, a researcher, discovered the stones that depict couples and their children



Khelo India events to start early to beat heat: With maximum temperatures hovering around the 45-degree mark across NCR, organisers of Khelo India youth games have decided to hold the events early in the morning and late afternoon. The games will be organised from May 25 to June 3 in four districts across Uttar Pradesh — Noida, Lucknow, Varanasi and Gorakhpur. In Noida, the events will be held at two places — Gautam Buddha University and Shaheed Vijay Singh Pathik stadium.

Officials said the morning session in all the four districts would start at 6.30am and continue till 11am. Later in the day, the games will be held between 3.30pm and 6pm. "The schedule is being prepared in such a way that players don't have to sweat it out in extreme weather. Noida, however, will host mostly indoor games like kabaddi, boxing, basketball, shooting and swimming. The timings are either early in the

morning or late in the afternoon. Since youths from various parts of the country will participate in the games, we will have to take care of their well-being," said Anita Nagar, the district sports officer in Noida. Despite the early start, outdoor games organised in the other districts during the day will be challenging for the players. The timings of the games were not a cause of concern last year because they were held during the winter in December. tnn

HC seeks action plan to deal with bomb threats to schools

New Delhi: Describing the four hoax bomb threats to different schools in the city as "very scary", Delhi High Court on Monday sought from the authorities an action plan to deal with the same.

It asked the AAP-led Delhi government and the police to ensure the safety and security of children, teachers, staff and other stakeholders. "At least find out how these threats are happening, this never used to happen earlier," justice Prathiba M Singh remarked while asking Delhi Police to explain the steps it was taking in response to the

four hoax threats. The HC also asked the police to file a specific report in respect of bomb threats received by Delhi Public School on April 27.

It also made school associations, including the Action Committee Unaided Recognised Private Schools, a party to the petition and said the association may place on record its suggestions, listing the matter for hearing on July 31. On Monday, advocate Arpit Bhargava moved court over a string of bomb threats to schools due to which parents, students and staff were traumatised. tns

THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA
(Set up by an Act of Parliament)
ICAI Bhawan, Indraprastha Marg, New Delhi - 110 002

Notice Inviting Tender

ICAI invites sealed tenders from reputed, experienced and financially sound firms/agencies for

- Appointment of Courier Service Agency
- Empanelment of taxi service providers for its offices in Delhi and Noida

The tender forms can be downloaded from ICAI's website www.ical.org. The last date for submission of sealed tender is 14.06.2023 on or before 3.00 P.M.

Secretary, ICAI

Indian Bank
Zonal Office, Civil Lines, Jabalpur, M.P. 482001
Ph: 0761-2624977, 4014376, 2629376 Email: zjabalpur@indianbank.co.in

APPENDIX IV (Rule-8(1)) POSSESSION-NOTICE (For Immovable Properties)

Where As, the undersigned being Authorized Officer of the Indian Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under 13 (12) read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002, the Authorized Officer issued a demand notice on the dates noted against each account as mentioned hereinafter, calling upon them to repay the amount within 60 days from the date of receipt of the said notice. The Borrowers/Guarantor having failed to repay the amount, notice is hereby given to the Borrowers/Guarantor and the public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 & 9 of the said Rules on the dates mentioned against each account. The Borrowers in particular and the public in general is hereby cautioned not to deal with the Properties and any dealing with the properties will be subject to the charge of Indian Bank for the amounts and Interest thereon mentioned against each account herein below:-

S. No.	Branch Name	Name and Address of the Borrower/Guarantor/Proprietor/Mortgagor	Description of the Immovable Property and Boundaries	Date of Demand Notice	Date of Possession Notice	Amount Outstanding as on the Date of demand notice
1.	City Office Jabalpur	Guarantor- Mrs. Poonam Pathak W/o Late Anand Mohan Pathak (Spouse & Legal Heir of Late Anand Mohan Pathak) Mr. Pavan Pathak (Known Legal Heir of Late Anand Mohan Pathak) Both resident of 536, Guru Tiraha, Near Devi Mandir, Poorvi Niwadganj, Dixitpura, Mahatma Gandhi Ward, Jabalpur, Madhya Pradesh 482002 along with all known and unknown legal heirs of Lt. Mr. Anand Mohan Pathak	1. Property Owner - Anand Mohan Pathak and Poonam Pathak. Mortgaged assets:- Najul No. 04, Plot No. 104, H. No. 448, Dixitpura Sarafa Fawara Road, Near Adv. Dharanraj Dubey, Uparaganj Ward, Tehsil & District Jabalpur, MP Having plot area 1245 square feet Bounded as - North - H/o Hari Om Dubey, East- Property of Surendra Dubey (Dharanraj Dubey), South - Dixitpura Main Road West - H/O P.D. Agarwal	04.03.2023	19.05.2023	Rs. 28,97,907.60 (Rupees Twenty Eight Lakh Ninety Seven Thousand Nine Hundred and Seven and Sixty Paise only + interest and other expenses

Date : 24.05.2023 Place : Jabalpur (M.P.)
Authorised Officer, Indian Bank

FORM-G
Invitation for expression of interest for Premshree Prime Properties Private Limited Operating in Real Estate Industry at Indore (MP) (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the corporate debtor along with PAN/CIN/LLP No. M/s. Premshree Prime Properties Private Limited CIN:UJ45200MP2008PTC020325
- Address of the registered office P 211-212, Metro Tower, Vijay Nagar, Indore (MP) 452010 IN
- URL of website -
- Details of place where majority of fixed assets are located Super Corridor, Gram Palakheti, Tehsil Hatod, Indore (MP)
- Installed capacity of main products / services Real Estate Projects (Corridor Exotica and Saffron Exotica) with potential for development at Super Corridor, Gram Palakheti, Tehsil Hatod, Indore (MP)
- Quantity and value of main products / services sold in last financial year Corporate Debtor is dealing in the business of Real Estate Projects and engage in construction of flats and plots.
- Number of employees/workmen NA
- Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: All the documents can be sought from the office of Resolution Professional at 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP) or can be obtained by sending e-mail to project specific email id: ip.premshreeprime@gmail.com
- Eligibility for resolution applicants under Section 25(2)(h) of the Code is available at: The eligibility criteria is mentioned in the detailed invitation of Expression of Interest to submit Resolution Plan which is available at Office of Resolution Professional at 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP) or can be sought by sending email at: ip.premshreeprime@gmail.com
- Last date for receipt of expression of interest 08.06.2023
- Date of issue of provisional list of prospective resolution applicants 18.06.2023
- Last date for submission of objections to provisional list 23.06.2023
- Process email id to submit EOI ip.premshreeprime@gmail.com

CA Pankaj Shah (Resolution Professional)
IBBI/IFA-001/IP-P02281/2021-22/13637
Date: 23.05.2023 112, Main Manas Bhawan, 11 RNT Marg, Indore (MP)
Place: Indore For Premshree Prime Properties Private Limited

Indian Bank
ZONAL OFFICE, CIVIL LINES, Jabalpur- 482001
Ph: 0761-2624977, Email: zjabalpur@indianbank.co.in

APPENDIX-IV-A" [RULE 8 (6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Indian Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis, for recovery of the amounts and Interest due to Indian Bank branch thereon mentioned against account herein below. The specific details of the properties intended to be brought to sale through e-auction mode are enumerated below:

S. No.	Branch Name	Name of the Account Name of the Borrower/ Prop./Director/Partner Guarantor / Mortgagor	Detailed description of the Property For E- Auction	Date of Demand Notice	Date of Possession Notice	Recovery Amount	Reserve Price
1.	City Office Jabalpur Branch	Mr. Deepak Rajak & Mrs. Vandita Rajak Residing at House No. 17, Ambar Vihar, Near Radha Swami Satsang Bhawan, Hathlial, Gupteshwar Ward, Jabalpur, MP- 482001	Property 1 - All part and Partial of Residential House No. 753 built on Kh. No. 18, Part of Plot Number 48 after mutation Kh. No. 18/42 situated at Mouza Hathlial, Gupteshwar Ward, Jabalpur, MP - 482001 having Plot area 1000 sq.ft. (29'6" X 33'8") Property Owner- Mr. Deepak Rajak & Mrs. Vandita Rajak Boundaries - North - Property of Ajay Tamrakar, South - Property of Umesh Mehta, East- Seller's Remaining Property and West - Side Road	15.01.2023 27.03.2023 Rs. 47,92,438/- (Rupees Forty Seven Lakhs Ninety Two Thousand Four Hundred Thirty Eight Only) (as on 15.01.2023) + interest and other expenses	15.01.2023 27.03.2023	Rs. 51,00,000/- Rs 5,10,000/- Rs 10,000/- 28-06-2023 11.00 AM TO 4.00 PM	EMD Amount Bid incremental amount Date and time of e-auction

Bidders are advised to visit the website (www.mstccomerce.com) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESHK No. 033-2290104 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact ibapiop@mstccomerce.com and for EMD status please contact ibapifin@mstccomerce.com For property details and photograph of the property and auction terms and conditions please visit: <http://ibapi.in> and for clarifications related to this portal, please contact help line number "18001025026" and "011-41106131". Platform for e-auction: <http://ibapi.in> and www.mstccomerce.com
This is also a notice to the borrower(s)/Guarantor(s) of the above said loan about holding of this sale on the above mentioned date and other details.

Date: 24/05/2023
Authorised Officer, Indian Bank

RajCOMP Info Services Limited (RISL)
C-Block, 1st Floor, Yojana Bhawan, Tikar Marg, C-Scheme, Jaipur

Corrigendum

With reference to NIB issued vide no. 42(608)/RISL/Tech/2022/6982 Dated: 13/01/2023 (JUN No.RIS223WLO800105) for "Request for Proposal (RFP) document to Deploy, Operate & maintain Drones for Agriculture Department in the State of Rajasthan", last date of submission is hereby extended upto 30/05/2023 upto 04:00 PM.

Details can be seen on the websites <http://doit.rajasthan.gov.in>, <http://eproc.rajasthan.gov.in> and <http://risl.rajasthan.gov.in>
Raj.Samvad/C/23/2703 MD, RISL

OFFICE OF THE RECOVERY OFFICER-I/II
DEBTS RECOVERY TRIBUNAL JABALPUR
797-2, Shanti Kunj, South Civil Lines, Jabalpur-482001

NOTICE FOR SETTLING A SALE PROCLAMATION UNDER RULE 83 OF THE SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993
RC/269/2020 STATE BANK OF INDIA 15-05-2023

Versus
M/S SHIV TRADERS AND ANOTHER KUSHWAH
To, (CD 1) M/S SHIV TRADERS AND ANOTHER KUSHWAH (CD 2) SHRI BADAM SINGH S/O SHRI MANGAL SINGH KUSHWAH, WARD NO. 2, MANDI ROAD, BADARWAS, SHIVPURI (M.P.) - 473995

Whereas you the M/S SHIV TRADERS AND ANOTHER KUSHWAH was ordered by the Presiding Officer of DEBTS RECOVERY TRIBUNAL JABALPUR who had issued the Recovery Certificate dated 03/03/2020 in OA/1399/2019 to pay to the Applicant Bank(s)/Financial Institutions(s) Name of applicant, the sum of Rs. 24,58,966.62 (Rupees Twenty Four Lakhs Fifty Eight Thousand Nine Hundred Eighty Six And Paise Sixty Two Only) along with pendente lite and future interest @ 12.00% Simple interest yearly w.e.f. 17/06/2019 till realization and costs of Rs. 27,000 (Rupees Twenty Seven Thousands Only), and whereas the said has not been paid, the undersigned has ordered the sale of undermentioned immovable / immovable property.

2. You are hereby informed that the 03/07/2023 at 10.30 A.M. has been fixed for drawing up the proclamation of sale and settling the terms thereof. You are requested to bring to the notice of the undersigned any encumbrances, charges, claims or liabilities attached to the said properties or any portion thereof.

SPECIFICATION OF PROPERTY
Commercial cum Residential plot having Survey No.- 847/1 Mn2 and 847/1 Mn3 New No.- 847/3 Mn 1; 847/3 Mn-2, P.H. No.- 17, situated at Adarsh Colony, Ward No.-2, Village & Tehsil- Badarwas, District- Shivpuri (M.P.); Plot area 25 x 40= 1000 sq.ft., property in the name of Shri Badam Singh Kushwah S/o Shri Mangal Singh Kushwah.
Given under my hand and the seal of the Tribunal, on this date:
15/05/2023
Recovery Officer,
Debts Recovery Tribunal, Jabalpur